

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 29.06.2016
COURT NO. 8
ITEM NO. 21

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 6461 OF 2016
WITH PRAYER FOR INTERIM RELIEF

ARCHNA

...PETITIONER

VERSUS

DEPUTY DIRECTOR CONSOLIDATION, AMROHA & ORS.

...RESPONDENT(S)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 04.04.2016 with an office report dated 02.04.2016, when the Court was pleased to pass the following order:

"In view of the letter circulated by the petitioner in person,
list the matter after ten weeks."

It is submitted that the notice of hearing to petitioner-in-person was issued on 09.04.2016 through speed post but neither unserved cover has been received back nor delivery report by speed post is available on the website of the Indian Posts.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 23rd day of June, 2016.

ASSISTANT REGISTRAR

Copy to:

Ms. Archana, Petitioner-in-person

ASSISTANT REGISTRAR